

ANNEXURE-I

Statement of Immovable Property Return for the year 2012 (as on 1.1.2013)

Service: ICLSName of Officer (in full): S. K. AGARWAL Designation: DIRECTOR Date of Birth: 21-07-1956Ministry/Department/Office: Corporate Affairs Grade Pay: 10,000/- Present Pay: 58,040/-

(1) Name of district sub-division, Taluk and Village in which property is situated	(2) Name and details of property - Housing, lands and other buildings	(3) Cost of construction/ acquisition including and in case of house and year when purchased	(4) Present Value	(5) If not in own name, state in whose name held and his/her relationship to the Government Servant	(6) How acquired - whether by purchase, lease, mortgage, inheritance gift or otherwise, with date of acquisition and name with details of persons from whom acquired.	(7) Annual Income from the property	(8) Remarks
Neemra thong Distt. Siron (Raj)	Constructed House	Ancestral Property	Rs 6 lac	Parental Property	Inheritance (1/8 share) due to death of Parents	NIL	-
Mausmoru Colony Jaipur	Rentential House	Rs. 4.50 lac (Approx.) 1991-92	Rs 15 lac (Approx)	Own Name	Purchase	Rs 6000/- P.M.	-
Phaglabad Uttar Pradesh	Flat	Rs 12-60 lac 2007	Rs 15 lac (Approx)	Own Name	Purchase	Rs 10,000/- P.M.	Information taken on record vide letter NOC- 29011/22/2007- v17. dt. 03.08.2009

Signature: 
Date: 21-01-2013